

Poona & S. Dapur

In the High Court of Judicature, Bombay.

Monday, the 17 day of September 1864

SPECIAL APPEAL No. 474 of 1864

Martundrav Daje of the
Poona District

Appellant

(Original Plaintiff)

versus

Durgabai Kom Balkrishna -
Vinayaki, deceased by her nephews
Vishwas Keshes alias Daji Dixit
and Gunesh Mahadev Dixit of the
Poona District - (Original Defendants)

Respondents.

Rs. 450 - - -

The claim in the Original Suit was to ~~revoke former No 450~~
principal of interest due on a mortgage bond.

In Appeal No. 115 of 1863 the ~~Appellate Judge~~
of the District of Poona at Poona confirmed with
costs the Decree of the ~~Magistrate~~ who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that there
has been a substantial error in law in
the procedure of the case which has produced
error

error in the decision of the case upon its merits in that the document No. 14 is inadmissible in evidence for want of a proper stamp the ordinary market value of the annual allowance of Rs 33 would be Rs 330 which requires a stamp of a Rupee to make it admissible in evidence.

The Court confirm the decree of the Assist. Judge with costs in special appellant.

Abhinav Prasad

M. W. D.

MEMORANDUM OF COSTS incurred in Special Appeal No. 474

of 1864 against the decision of the Assistant Judge of the District of Poona and disposed of on the 19th September 1864 by confirming the same with costs.

BY THE APPELLANT—

In the District.

In the Moonseiffi Court (including V. Fee)	51. 8. "		
In the Asst. Judge's Court	49. " 9.		
			100. 8. 9.

In this Court.

Stamp for Memorandum of Special Appeal	32. " "		
Stamps for copies of Decree and Judgment	3. " "		
Stamp for Vukeelutnama	2. " "		
Batta for Process and Postage	2. 6. "		
Sectioner's Fee	1. 5. "		
Vukeel's Fee	13. 8. "		
			54. 3. "
		Rupees....	154. 11. 9.

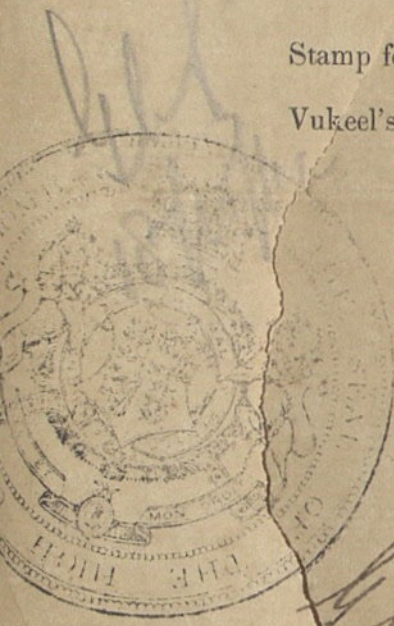
BY THE RESPONDENT.

In the District.

In the Moonseiffi Court	38. 5. 9.		
In the Asst. Judge's Court	29. " "		
			67. 5. 9.

In this Court.

Stamp for Vukeelutnama <i>two</i>	4. " "		
Vukeel's Fee	13. 8. "		
			17. 8. "
		Rupees....	84. 13. 9.



G. H. Sumbasish
for District Registrar
in decales

The 19th day of September 1864